Subject: Enlistment under Appendix 2E of M/s Asian Exporters’ Chamber of Commerce and Industry (AECC&I) - Authorized to issue Certificate of Origin (Non-Preferential) – reg.

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby authorize M/s Asian Exporters’ Chamber of Commerce and Industry (AECC&I) to issue Certificate of Origin (Non Preferential):

M/s Asian Exporters’ Chamber of Commerce and Industry (AECC&I),
604, 6th Floor, Hilton Centre,
Plot No. 66, Sector 11, CBD Belapur,
Navi Mumbai-400614, Maharashtra
Tel. No.022-41271145/46
Fax No.022-41271147
E-mail: info@aecci.org.in
Website: www.aecc.org.in

2. Accordingly, name of the above agency is added at Serial No.32 (Maharashtra) of Appendix 2E [List of Agencies Authorized to issue Certificate of Origin (Non-Preferential)] to Appendices & Aayat Niryat Forms of FTP 2015-2020.

3. Effect of this Public Notice:

M/s Asian Exporters’ Chamber of Commerce and Industry (AECC&I) is enlisted under Appendix 2E of FTP, 2015-2020 for issuing Certificate of Origin (Non-Preferential).

(ALOK VARDHAN CHATURVEDI)
Director General of Foreign Trade
Email: dgtf@nic.in

[Issued from F.No.01/93/180/23/AM-16/PC-Z(B)]